

[Shri Balgovind Verma]

IV. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 428, dated the 15th April, 1974, under sub-section (2) of section 4 of the Employees' Provident Funds and Family Pension Fund Act, 1952.

[Placed in Library. See No. LT-8033/74.]

V. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour, under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952:—

(i) Notification G.S.R. No. 521, dated the 15th May, 1974, publishing the Employees' Provident Funds (Fourth Amendment) Scheme, 1974.

(ii) Notification G.S.R. No. 606, dated the 29th May, 1974, publishing the Employees' Provident Funds (Fifth Amendment) Scheme, 1974.

[Placed in Library. See No. LT-8034/74 for (i) and (ii).]

VI. A copy (in English and Hindi) of the Ministry of Labour Notification S.O. No. 329(E), dated the 28th May, 1974, under sub-section (6) of section 26 of the Payment of Wages Act, 1936.

[Placed in Library. See No. LT-8037/74.]

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE NATIONAL LIBRARY BILL, 1972

SHRI DEVENDRA NATH DWIVEDI (Uttar Pradesh): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill to provide for the Administration of the National Library and certain other connected matters.

EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES ON THE NATIONAL LIBRARY BILL, 1972

SHRI DEVENDRA NATH DWIVEDI: Sir, I beg to lay on the Table a copy of the evidence tendered before the Joint Committee of the Houses on the Bill to

provide for the administration of the National Library and certain other connected matters.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported accumulation of forest produce at Railway Stations in Chatisgarh Region of Madhya Pradesh due to non-availability of Wagons

श्री सवाईसिंह सिसोदिया : उप-समापति जी, मैं आपकी आज्ञा से मध्य प्रदेश के छत्तीसगढ़ क्षेत्र में तीस रेलवे स्टेशनों पर लगभग 3,000 रेल बैगनों के उपबन्ध न होने के कारण काफी समय से भारी मात्रा में बनोत्पादों के एकत्र होने और इस कारण उस क्षेत्र के आदिवासियों को भारी कठिनाई होने तथा उनमें बेरोजगारी फैलने के समाचार की ओर रेल मंत्री का ध्यान दिलाना चाहता हूँ।

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): Sir, Chatisgarh area of Madhya Pradesh is almost completely served by the Bilaspur Division of South Eastern Railway. There are some factors which militate against the expeditious clearance of forest produce from the Chatisgarh area of Madhya Pradesh. Forest produce qualifies for movement in the lowest priority. There are heavy demands for the movement of steel, coal, cement, paper and foodgrains from this area, which constitute high priority traffic and have to be cleared preferentially. The disturbed law and order conditions and the frequent disruptions to normal working on the South Eastern Railway right from December, 73 to May this year as a result of a series of go-slow and work-to-rule agitations, bundhs and power cuts had a crippling effect on the railway's capacity to meet the traffic demands in full.

Despite these constraints, every effort is being made to ensure the supply of the maximum number of wagons for the movement of forest produce, consistent with the